COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 279 OF 2017 & IA NO. 728 OF 2017

Dated: 14th December, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Municipal Corporation of Greater Mumbai Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Harinder Toor

Mr. Simranjeet Singh Mr. Rajinder Dubal Mr. Sanjay Adlinger

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. Akshat Jain for R-2

<u>ORDER</u>

List the matter on <u>15.12.2017</u>. In the meantime, affidavit of service be filed.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/tpd